

**Sixteenth Lok Sabha**

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Title: Introduction of the Real Estate (Regulation and Development) Amendment Bill, 2018 (*Amendment of section 7, etc.*).

DR. KIRIT P. SOLANKI (AHMEDABAD): I beg to move for leave to introduce a Bill to amend the Real Estate (Regulation and Development) Act, 2016.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to amend the Real Estate (Regulation and Development) Act, 2016.”

*The motion was adopted.*

DR. KIRIT P. SOLANKI: I introduce the Bill.